

Shri Sadath Ali Khan: The number of persons on whom such notices have been served and the value of the properties covered by these notices are not known to the Government of India. We are not aware.

फिल्म निर्माण ब्यूरो

*६. श्री भक्त बर्षान : क्या सूचना और प्रसारण मंत्री २२ मई, १९५६ के तारकित प्रश्न संख्या २४२८ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि एक फिल्म निर्माण ब्यूरो के संगठन व स्थापना के बारे में तब से क्या प्रगति हुई है ?

सूचना और प्रसारण मंत्री (डा० केशकर) : इसके बारे में एक बिल तैयार किया जा रहा है जिसे सदन के अगले अधिवेशन में पेश किया जायेगा ।

यें यहां एक बात साफ कर देना चाहता हूँ क्योंकि इसके नाम से गलतफहमी हो सकती है । इसका काम फिल्म का जो जो स्क्रिप्ट तैयार होता है उसको पहले से देखने का है । कोई फिल्म बनाने का काम नहीं है ।

श्री भक्त बर्षान : जैसा कि अभी माननीय मंत्री जी ने बतलाया कि फिल्म निर्माण ब्यूरो का नाम अन्तर्गतक है, तो क्या इस नाम के बदलने पर विचार किया जा रहा है ?

डा० केशकर : यह नाम जहां इस प्रकार का काम अमरीका में होता है वहां से लिया गया है लेकिन अगर यह मालूम होगा कि इस नाम से कुछ गलतफहमी पैदा होती है तो नाम बदल भी दिया जा सकता है ।

श्री भक्त बर्षान : क्या गवर्नमेंट के ध्यान में यह बात आई है कि जो सेंसरशिप की इस समय व्यवस्था है उसके बावजूद भी अधिकतर बल चित्रों में अनैतिकता और गलत नृत्य आदि के चित्र प्रदर्शित होते रहते हैं तो उन्हें क्या इस बात का विश्वास है कि

यह जो नई व्यवस्था की जा रही है उसके द्वारा यह दोष दूर किये जा सकेंगे और सुध-चिपूणं चित्र तैयार किये जा सकेंगे ?

डा० केशकर : यह जो नई व्यवस्था हो रही है यह सेंसरशिप के काम को सहूलियत के साथ कर सकने के लिये की जा रही है । अब सेंसरशिप और किस मर्यादा तक बढ़ सकता है यह कहना मुश्किल है, लेकिन यह व्यवस्था ज्यादा उपयोगी हो सकती है ।

Dr. Lanka Sundaram: May I know whether this bureau called the Film Niruan Bureau is instructed to cater to the needs of the children of India, and whether any special films are being projected for catering to these needs ?

Dr. Keshkar: What I was saying in Hindi was that the name is probably misleading, and has been taken from a counterpart in the United States. It really is a bureau of pre-censorship of scripts of films.

Biri Making Machines

*7. **Pandit D. N. Tiwary** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of *biri* making machines which went off production since the Central Excise and Salt (Amendment) Act, 1954 was put on the Statute Book;

(b) whether these machines are being used for other purposes; and

(c) whether Indian *biris* are finding a good market in Nepal and Pakistan ?

The Minister of Heavy Industries (Shri M. M. Shah): (a) A few *biri*-making machines were reported to have been in use in 1954. Since the levy of excise duty on machine *biris*, no *biri*-making machine is reported to be functioning.

(b) Information is not available.

(c) No, Sir.

Pandit D. N. Tiwary : May I know how many machines were there, and whether Government have considered any alternative use of those machines ?

Shri M. M. Shah : As the report goes, there were about 54 small machines. All of them are now out of use, after the levy of the excise duty. There is no alternative scheme for employing these machines.

Shri G. P. Sinha : Is it the policy of the Government of India not to allow manufacture of *biri* by machinery but limit it to the cottage industries ?

Shri M. M. Shah : Yes, because it has been loaded with a heavy excise duty, which will not make it profitable for a machine-hiri-making manufacturer to produce it.

Pandit D. N. Tiwary : May I know whether the off take of *biris* in Nepal and Pakistan has gone down considerably?

Shri M. M. Shah : It is true. As a matter of fact, in 1955-56, the export to Nepal is nil, and the export to Pakistan is worth Rs. 12,209.

Spinning Mill in North Bihar

*9. **Shri Bibhuti Mishra :** Will the Minister of Commerce and Industry be pleased to state :

(a) whether it is a fact that the Bihar Government have sent a scheme to the Central Government for approval and assistance to open a spinning mill in North Bihar; and

(b) if so, the decision taken thereon?

The Minister of Heavy Industries (Shri M. M. Shah) : (a) Not so far. I may add that a proposal for a co-operative spinning mill from the Bihar Government is expected within a month, when it will be considered.

(b) Does not arise.

श्री बिभूति मिश्र : मैं यह जानना चाहता हूँ कि नार्य (उत्तर) बिहार जो कि एक एग्रीकल्चरिस्ट (खेतिहर) इलाका है वहाँ स्पिनिंग (कताई) मिल खोलने के लिये केन्द्रीय सरकार क्या सहायता करना चाहती है ?

श्री म० म० शाह : सब सहायता करेगी ।

श्री बिभूति मिश्र : अभी आपने बतलाया कि वहाँ पर कोम्पारेटिव स्पिनिंग मिल खुलेगी तो मैं जान सकता हूँ कि उसमें केन्द्रीय सरकार का क्या अनुदान रहेगा, प्रांतीय सरकार का क्या रहेगा और जनता का क्या रहेगा ?

श्री म० म० शाह : अभी तक दर-स्वास्त ही नहीं आई है, जब दरस्वास्त आयेगी तो हैडनूम बोर्ड का जो नियम है उनके अनुसार मदद की जायगी ।

Shri Bansal : Is this request on the part of the Bihar Government a part of the scheme of the Government of India to put up three or four spinning mills in various States, which produce raw cotton?

Shri M. M. Shah : No, Sir. This is entirely a private request from that Government to set up a co-operative spinning mill.

Shri Bogawat : May I know whether the Government are going to allow fresh spinning mills in certain parts of the country, especially in Maharashtra and other parts.

Shri M. M. Shah : Under the new textile policy, Government are considering the setting up of three spinning units, one in Southern Maharashtra, one in Punjab and one in Travancore-Cochin State.

Pandit D. N. Tiwary : What has become of the proposal that there will be no spinning mill established hereafter and that Ambar Charka will be introduced?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari) : Government have decided some time back to put a ceiling on the total amount of spindleage that will be allowed to be installed. In that connection, such flexibility as is available by means of cancellation of existing licences has been taken into account, and also the additional quantum of spindles that will be available will be distributed in a manner which will be most equitable and will subserve the cause of co-operative spinning units.

Mobile Cinema Vans

*10. **Shri Ram Krishan :** will the Minister of Planning be pleased to state the number of Mobile Cinema Vans supplied so far to the community project areas in Pepsu?

The Deputy Minister of Planning (Shri S. N. Mishra) : Six.

Scheme for Hire-Purchase of Machinery

*11. **Shri Jhulan Sinha :** Will the Minister of Commerce and Industry be pleased to state the names of the small scale industries which have so far benefited by the Scheme of Hire purchase of Machinery sanctioned by the National Small Industries Corporation?

The Minister of Heavy Industries (Shri M. M. Shah) : A statement is laid on the Table of the House, [See Appendix I, annexure No. 2].

Shri Jhulan Sinha : May I know whether there is any clog in the *modus operandi* of the scheme, because of which only 75 units have been able to avail themselves of the system so far?